

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ). No. 190 of 2014

Chandramani Yadav ... Appellant
Versus
The State of Jharkhand through C.B.I. ... Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Badal Vishal, Advocate
For the C.B.I. : Mrs. Nitu Sinha, Spl. P.P.

Order No.08 Dated- 29.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, eight weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/